

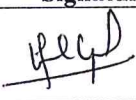
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.174/252/HDB/2017
NAME OF THE COMPANY	Hindustan Magnesium Products Private Limited
NAME OF THE APPLICANT/PETITIONER	Hindustan Magnesium Products Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Suneel	Practising Company Secretary	csswini1427@gmail.com 9985718812	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri M.B. Suneel, Learned PCS for the Applicant Company.

After hearing the matter at length, the Counsel for the Applicant Company sought time to move the Company Application. Accordingly, he is granted time. Post the matter on 27.11.2017.


Member (T)

Bm


Member (J)